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DECLARATION OF ASSETS & LIABILITIES BY SHARWON KUMAR, CHIEF WHIP, RULLING PARTY, BIHAR VIDHAN SABHA

I SHRAWON KUMAR, Son of Late Hari Prasad Singh, Vill+P.S.+P.O - Ben, Distt.- Nalanda (Bihar) give hereinbelow the details of the assets (immovable, Movable, bank balance, etc) of my self & my wife. Inherited ancestral agricultural, non & agricultural land, residential building at different places are also given below.

A Details of Immovable assets as on 21-02-2014

S. No.	DESCRIPTION	SELF	WIFE (Manju Kumari)
(i)	Cash	RS. 52,500=00	Rs. 50,600=00
(ii)	Deposits in Banks, Financial institutions & Non-banking Financial Companies. SBI Vidhan Sabha, Patna SBI Vidhan Sabha, Patna (HUF) IB, Bihar Sharif - M.B. Gramin Bank, Ben State Bank Of India, Parbalpur Bonds debentures & Shares in Companies, Mutual Fund	Rs. 14,946 Rs. 3,174 - NIL	Rs. 45,510
(iii)	Other Financial Instruments, NSS, Postal Savings, LIC etc. KVS KVP SBI Life LIC LIC Bajaj alinz	1,60,000=00 Rs. 12,00,000	- S.A. Amount- 1,00,000=00, S.A. 1,50,000=00 S.A. Amount 2,50,000=00 2,00,000=0
(iv)	Moter Vehicles (details of make etc. WB02/855 Ambassador Car XUV 500 (Mahindra) Mahindra GENE0	Rs. 50,000=00 Rs.13,46,491=00	Rs.5,84,000=00
(v)	Jewellery (Details of Weight & Value)	Watch - 2, Worth Rs. 6000=00 Approx. Silver Ornaments Worth Rs. 25,000 Apporx.	Gold - 150 gm (Worth Rs.4,50,000) Approx Silver- 500 gm woth - 28,000=00 (Stri Dhan, Gifted in marraige and other ocassions)
(vi)	Revolver Rifle	One Revolver Licence No. 04/1999, Silav Thana Worth Rs. 60,000=00 One Rifle- Licence No. 20/1992, Silav Thana, Worth Rs. 45,000 Approx	Nil
(vii)	Other Assets, such as values of claims/interest Given to KST College in Dec. 2012 Given Computer Set Mahabodhi college	20,000=00 1,00,000=00 45,000=00	2,5000=00


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B. Details of Immovable assets as on 21-02-2014

S.No.	DESCRIPTION	SELF	WIFE
(i)	Agricultural Land Location (s) Extent (Total Measurement) Current market Value	10 Acre Agricultural land under mouza Ben, Govindpur etc. Current market value approx Rs. 30 Lac Approx. (Inherited Ancestral Property) 98 D at Govindpur in Bolck Silaw 5,58,000=00	1.41 Acre land under mouza- Madhopur, Current market value approx Rs. 5 Lac 1.59 Acre land under mouza Madhopur, Current market value approx Rs. 6 Lac
(ii)	Non-Agricultural Land Location (s) Survey (Khata) number (s) Extent (Total measurement) Current market Value	0.03 Acre (3 decimal) land at Bihar Sharif Current market value approx Rs. 6 Lac. 0.0625 Acre (Six and Quarter decimal) land under mouza pir pahari (Bihar Shrif) Current market value approx Rs. 8 Lac. (Inherited Ancestral Property) 0.1325 Acre and 0.22875 Acre land under mouza Govindpur in the name of Secretary of Nalanda education foundation 0.73 Acre land under mouza Ben in the name of secretary of Mahabodhi education Nalanda. (By gift deed) 0.31 Acre land under Mouza- Bargon in the name of president of Mahabodhi educational and social welfare institution (by gift deed).	0.055 Acre (Five and half decimal land at Rajgir) Current market value approx Rs. 20 Lac 0.0625 Acre (six and Quarter decimal) land under at Mouza Ben. Current market value approx Rs.8 Lac 0.0425 Acre (Four and Quarter decimal) land under mouza pir pahari Current market value approx Rs. 2 Lac

(iii)	<p>Bulldngs (Commercial & Residential)</p> <p>Location: Residential (a)&(b)</p> <p>Survey (Khata) number (s)</p> <p>Extent (Total measurement)</p> <p>Current market value</p>	<p>3 MF 14/41</p> <p>Housing Colony, Patna</p> <p>Allotted</p> <p>Advance 1.25 Lac.</p>	<p>One Gas Godown and</p> <p>sales centre with</p> <p>boundary wall. Current</p> <p>Market vaule Approx</p> <p>Rs. 12 Lac.</p>
(iv)	<p>House/Apartments etc.</p> <p>Location: -----</p> <p>-----</p> <p>Survey number(s)</p> <p>Extent (Total measurement)</p> <p>Current market value</p> <p>-----</p> <p>-----</p>	<p>Two Rural House</p> <p>Constructed over 6</p> <p>Decimal and 4 decimal</p> <p>land at Ben</p> <p>Current Market vaule</p> <p>Approx Rs. 20,00,000=00</p> <p>(Inherited Ancestral</p> <p>Property)</p>	<p>One House at Rajgir.</p> <p>Constructed over</p> <p>3decimal land. Current</p> <p>Market value Approx</p> <p>Rs. 10,00,000=00</p>
(v)	Others	<p>Television, Furniture,</p> <p>Godreg etc. worth Rs.</p> <p>1,50,000</p>	<p>Laptop, Mobile phone,</p> <p>furniture, Utensils,</p> <p>watch etc.worth Rs.</p> <p>1,25,000 Approx</p>

PATNA


 22/11/2014
 (SHRAWON KUMAR)

I give hereinbelow the details of my liabilities/overdues to public financial institution and government dues: as on dated 21-02-2014

S.No.	Name and Address of Bank/ Financial institution(s) Department(s)	SHRAWON KUMAR	MANJU KUMARI
(a) (i)	Loans from Banks: (a) SBI Parbalpur (b) SBI Parbalpur		2,50,000=00 (for Vehicle)
(ii)	Loans from financial institutions		Rs. 5 Lac from CCA
(iii)	Government dues:-		
	(a) Bihar Vidhan Sabha	Rs. 8,00,000=00 (for Vehicle)	
	(b) Telephone Office, Patna		-
	(c) Rakesh Kumar		Rs. 8.5 Lac.
	(d) Arbind Kumar, Ramchandrapur		Rs. 1 Lac.
	(e) Santu Kumar, Sohdi		Rs. 2 Lac.
	(f) Munna Kumar, Barhari, Rajgir Block		Rs. 1 Lac
	(g) Ajeet kumar verma, Lodipur, Rajgir Block		Rs. 1 Lac
	(h) Ranjeet Kumar@ Chhote Ullu Bigha, Rajgir Block		Rs. 1 Lac
	(i) Laxmi Prasad, Devariya, Ben Block		Rs. 1 Lac
	(j) Laxman Prasad, Marhapar, Ben Block		Rs. 1 Lac
(b) (i)	Income Tax including surcharge (Also indicate the assessment year upto which incom Tax Retun filed. Give also Permanent Account Number (PAN))	Nil PAN NO.- AJXPK5729J Return filed up to Assessment year 2013-14	Rs. 5,950 Paid as income tax PAN NO.- ANUPK8786G Return filed up to Assessment year 2013-14
(ii)	Wealth Tax (Also indicate the assessment year upto which wealth Tax return filed.)	NIL	NIL
(iii)	Sales Tax (Only in case of proprietary business)	NIL	NIL
(iv)	Property Tax		

PATNA


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